

No. A2J/NEJK/12/2013  
Government of India  
Ministry of Law & Justice  
Department of Justice

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Jaisalmer House, 26, Mansingh Road  
New Delhi-11; Dated: 13/10/2014

**VACANCY NOTICE**

Requirement of Project Coordinators and Project Assistants  
on contractual basis as per the following vacancies.

Sl No	Name of the State	Position & No. of Vacancies		
		Project Co-ordinator	Project Assistant	Total
1	Manipur	0	1	1
2	Meghalaya	1	1	2
3	Mizoram	1	1	2
4	Tripura	1	1	2

Under the 12th Year Plan, the Government of India, under the Department of Justice is implementing a project "Access to Justice-NE&JK" in the North Eastern States and Jammu and Kashmir.

Access to Justice Project is a unique opportunity for an experienced candidate to put his/her legal knowledge, skills and experience for benefitting the marginalized sections of the society. For detailed advertisement and application format, you can also log on to the website: [www.doj.gov.in](http://www.doj.gov.in)

The posts will be located in the respective States under the supervision of the Member Secretary of the concerned State Legal Services Authority. The appointment will be purely on contractual basis for one year which is renewable based on the performance.

Applications in the prescribed form along with the relevant documents should reach **Director (Admin), Department of Justice, Room 12, Jaisalmer House, 26 Mansingh Road, New Delhi-11** within 21 days i.e 05-11-2014. For further information please contact: Project Manager-011-23072147.